

**List of Stakeholders (Creditors) of Aragya Health Care Private Limited, Under Voluntary  
Liquidation**

**as per Regulation 30 of the Insolvency and Bankruptcy Board of India (Voluntary  
Liquidation Process) Regulations, 2017**

**(On the basis of proof of claims submitted and accepted)**

<b>Sl No.</b>	<b>Name of the Stakeholder</b>	<b>Identification No.</b>	<b>Class of Stakeholder</b>	<b>Secured. Unsecured</b>	<b>Date of receipt of claim</b>	<b>Amonnt of claim submitted</b>	<b>Amonnt of claim admitted</b>	<b>Amount of claim rejected</b>	<b>Proof for acceptance of claim</b>	<b>Proof for rejection of Claim</b>	<b>Remarks if any</b>
<b>1.</b>	<b>Mandawe wala &amp; Co</b>	<b>FRN: 322130E</b>	<b>Operational Creditors</b>	<b>Unsecured</b>	<b>19/09/2025</b>	<b>35,400</b>	<b>35,400</b>	<b>-</b>	<b>1.Appoinment Letter 31<sup>st</sup> November 2021.  2. Invoice dated 12<sup>th</sup> May, 2025</b>	<b>-</b>	<b>The Claim Fully Admitted</b>
<b>2</b>	<b>Ankit Mandawe wala</b>	<b>PAN: CFSPM3904E</b>	<b>Operational Creditors</b>	<b>Unsecured</b>	<b>19/09/2025</b>	<b>20,000</b>	<b>20,000</b>	<b>-</b>	<b>1. Invoice dated 15<sup>th</sup> July, 2025</b>	<b>-</b>	<b>The Claim Fully Admitted</b>